

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2582  
ANSWERED ON:10.08.2010  
NATIONAL REGISTRY OF DRIVING LICENCES AND VEHICLES  
Ray Shri Rudramadhab

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has any proposal for setting up a National Registry of all driving licences and vehicles registered in the country;
- (b) if so, the details thereof;
- (c) whether the Government has issued any guidelines in this regard;
- (d) if so, the response received from the States thereto;
- (e) whether the States have been fully equipped to make the transport project successful; and
- (f) if so, the details thereof alongwith the time frame for the implementation of the project?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b) Yes, Sir. The Government has already sanctioned a project for computerization of RTOs/STAs their interconnectivity as well as creation of State and National Register of Driving Licence and Registration Certificates at a total cost of Rs.148 crores.
- (c)& (d) No guidelines in this regard are required to be issued. However, all the States/UT's have extended full support to the project.
- (e) Yes Sir, The government has also provided assistance to the States in terms of hardware, networking and technical manpower.
- (f) As per information available with this Ministry, 100% computerization has been achieved in 26 States/UTs and 908 RTOs have been computerized. Further, 100% connectivity has been achieved in 23 States/UTs. Network connectivity has been established in 888 RTOs. Keeping in view the nature and volume of the work involved, no definite time frame could be envisaged at this stage.